



Punjab Government Gazette

EXTRAORDINARY

Published by Authority

CHANDIGARH, FRIDAY, OCTOBER 26, 2018 (KARTIKA 4, 1940 SAKA)

DEPARTMENT OF EXCISE AND TAXATION, PUNJAB

Bhupindra Road, Patiala

NOTIFICATION

The 23rd October, 2018

No. X-3-2018/01.-In exercise of the powers conferred under Section 11 of the East Punjab Molasses (Control) Act, 1948, I hereby delegate the powers and duties vested in me under Section 3, 4, 6, 7 and 8 of the Act *ibid*, to Additional Excise & Taxation Commissioner (Excise), Punjab, with immediate effect.

2. He shall be assisted in this work by Deputy Excise and Taxation Commissioner (Distilleries) and Excise Officers and Excise Officials under the control of Deputy Excise and Taxation Commissioner (Distilleries).

Mohali

The 23rd October, 2018

Sd/-

VIVEK PRATAP SINGH, IAS,
Excise & Taxation Commissioner-cum-
Molasses Controller, Punjab.

1628/10-2018/Pb. Govt. Press, S.A.S. Nagar